

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 80 of 2018

IN THE MATTER OF:

Skyway RMC Plants Pvt. Ltd.

...Appellant

Vs

Ahluwalia Contract (India) Ltd.

....Respondent

Present:

For Appellant: Mr. Rahul Chitnis, Mr. Chirag Sancheti and Mr. Samrat Krishnarao Shinde, Advocates.

For Respondent: Mr. Rishi Kapoor and Mr. Satish Rai, Advocates.

ORDER

02.04.2018: Learned counsel appearing on behalf of the Appellant submits that the matter has been settled and Responded has paid the dues. He prays for and allowed to withdraw the appeal. The appeal stands disposed of as withdrawn. No costs.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc